| | | | | | | | Annexure – 5 | | | | | | |
|--|--|--------------------|---------|--|---|-----------------|------------------------------|----------------|-------------------|--------------------|---------------------|-----------------|--|
| Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024 | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| S1. | Name of authorised representative, if any | Details of o | claim | Details of claim admitted | | | | Amount of | | Amount of claim | Amount of claim not | Remarks, if any | |
| No. | | Data of Amount | | Amount of claim Nature of Whether % voting share | | | | contingent | | under verification | admitted | | |
| | | Date of receipt | Amount | | Nature of claim | related | % voting share in CoC, if | claim | may be set-off | | | | |
| | | receipt | enumed | uumitteu | e a a a a a a a a a a a a a a a a a a a | party? | applicable | | sec-on | | | | |
| | | | | | | | | | | | | | |
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| | Annexure – 6 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024 | | | | | | | | | | | | |
| Name on the corporate denore: 1 & U systems Automotions rrivate Limited; Date of commencement of UKP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 21.06.2024 | | | | | | | | | | | | | |
| List of operational creditors (Employees) (Amount in₹) | | | | | | | | | | | | | |
| | | | | | LIS | t of operations | ai creatiors (Empi | oyees) (Amoun | (III () | | | | |
| S1. | Name of authorised | Details of o | claim | Details of claim admitted | | | | Amount of Amou | Amount of any | Amount of claim | Amount of claim not | Remarks, if any | |
| No. | representative, if any | Date of | Amount | Amount of claim | | Whether | % of voting | contingent | | under verification | admitted | | |
| | | receipt | claimed | admitted | claim | related | share in CoC, | claim | may be set- off | | | | |
| | | | | | | party? | applicable | | | | | | |
| | | | | | | | Tribuote | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | NIL | | | | | | |